

Proposal to Set up Joint Venture with Asian Paints (INDIA) Ltd.

4747 SHRI K. LAKKAPPA : Will the Minister of COMMERCE be pleased to state :

(a) whether the Asian Paints (India) Ltd., Bombay have asked for Government's permission to set up joint ventures in a number of countries for manufacture of paints and other products ; and

(b) if so, the details of the proposals received from this company and decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) M/s. Asian Paints (India) Ltd. Bombay had submitted proposals for setting up joint ventures in Fiji, Tonga, Qatar, Dominion of Solomon Islands and Nepal for manufacture of paints, enamels and varnishes. Approvals for setting up joint ventures in Fiji and Tonga were issued in 1977 and 1981 respectively. The proposal for Qatar was not approved and these for the Dominion of Solomon Islands and Nepal are under consideration of Government.

Junior Accounts Officers in Office of Controller General of Accounts

4748. SHRI M. ARUNACHALAM : Will the Minister of FINANCE be pleased to State.

(a) whether the Junior Accounts Officers (Civil) Examination conducted by the Controller General of Accounts, Ministry of Finance is the same as the S.A.S. Examination conducted by the Comptroller and Auditor General of India in this organisation ;

(b) whether most of the Junior Accounts Officers, who are now working

in C.G.A.'s organisation, have come from the C & AG organisation after bifurcation of accounts from the Audit Department ; and

(c) if so, the reasons why the Joas in C & AG organisation have been given higher scale of pay and designated as Gazetted officers while the Junior Accounts Officers in CGA organisation are non gazetted and getting less pay scale ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S M. KRISHNA) : (a) No Sir, The Jr. Accounts Officers (Civil) Examination conducted by Controller General of Accounts, Ministry of Finance is not the same as the SAS Examination conducted by the Comptroller and Auditor General of India but is largely similar, with different syllabi.

(b) Yes, Sir.

(c) All the Junior Account Officers in C.A.G.'s organisation have not been given higher pay Scale and gazetted status. From 1-3-1984, the Indian Audit and Accounts Department has been restructured into two streams-Audit and Accounts, Those Junior Accounts Officers who have been permanently transferred to the audit stream and are engaged in statutory Audit have been given the higher pay scale and the Gazetted status on the ground that they are discharging a superior function while those transferred to the accounts stream and engaged in accounts work continue in the old pay scale. The Junior Accounts Officers in the departmentalised accounts set-up in the Government of India are getting the same pay scale and having the same status as their counterparts in the Audit Department engaged in accounts work.

Withdrawal of Application for Membership of World Federations of Diamonds Bourses.

4749. SHRI KRISHNA KUMAR GOAL : Will the Minister of COMMERCE be pleased to state ;